POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

RUBY TRADERS & EXPORTERS LIMITED

(*CIN: L51909WB1981PLC033779*)

Registered Office: Room No. 52, 4th Floor, Martin Burn House, 1, R. N. Mukherjee Road, Kolkata-700 001. Fax No.: +91 33 4007 5364

E-Mail: rubytraders1981@gmail.com; Website: www.rubytraders.co.in

Open Offer for acquisition of 11,41,400 Equity Shares of Ruby Traders & Exporters Limited ('RTEL'/'Target Company') by Mr. Amit Rambhia ('Acquirer 1'), Mr. Nikit Rambhia ('Acquirer 2') and Mr. Devchand Rambhia ('Acquirer 3') (hereinafter collectively referred to as 'Acquirers')

This Post Offer Advertisement is issued by Mark Corporate Advisors Private Limited **('Manager to the Offer')** on behalf of the Acquirers in connection with the Open Offer made by the Acquirers to acquire 11,41,400 Equity Shares of Face Value of ₹10 each **('Equity Shares')** of the Target Company, representing 26% of the Share Capital and Voting Capital of the Target Company ('Offer'), in compliance with Regulation 18(12) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments there of **[SEBI (SAST) Regulations, 2011]**. The Detailed Public Statement with respect to the aforementioned offer was made on November 18, 2015 (Wednesday) in the following newspapers:

Newspaper	Language	Edition(s)
Financial Express	English	All Editions
Jansatta	Hindi	All Editions
Mumbai Lakshadeep	Marathi	Mumbai Edition
Kalantar Patrika	Bengali	Kolkata Edition

1) Name of the Target Company : Ruby Traders & Exporters Limited
2) Name of the Acquirers :
   1) Mr. Amit Rambhia ('Acquirer 1')
   2) Mr. Nikit Rambhia ('Acquirer 2')
   3) Mr. Devchand Rambhia ('Acquirer 3')
3) Name of the Manager to the Offer : Mark Corporate Advisors Private Limited
4) Name of the Registrar to the Offer : Niche Technologies Private Limited
5) Offer Details
   a) Date of Opening of the Offer : February 22, 2016 (Monday)
   b) Date of Closure of the Offer : March 04, 2016 (Friday)
6) Date of Completion of Payment of Consideration and communication of Rejection/Acceptance : March 15, 2016 (Tuesday)
7) **Details of Acquisition:**

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1.	Offer Price (in ₹)	₹12 (Rupees Twelve only) per Equity Share, payable in cash		₹12 (Rupees Twelve only) per Equity Share, payable in cash	
7.2.	Aggregate number of shares tendered	11,41,400 Equity Share		2,90,000 Equity Shares	
7.3.	Aggregate number of shares accepted	11,41,400* Equity Share		2,90,000 Equity Shares	
7.4.	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹1,36,96,800*		₹34,80,000	
7.5.	Shareholding of the Acquirers before Public Announcement • Number • % of Share Capital/Voting Capital	10,60,000 24.14%		10,60,000 24.14%	
7.6.	Shares acquired by way of Share Purchase Agreement • Number • % of Share Capital/Voting Capital	100 0.002%		100 0.002%	
7.7.	Shares Acquired by way of Open Offer • Number • % of Share Capital/Voting Capital	11,41,400* 26.00%*		2,90,000 6.60%	
7.8.	Shares acquired after Detailed Public Statement • Number • % of Share Capital/Voting Capital • Price of the Shares acquired	Nil Nil Not Applicable		Nil Nil Not Applicable	
7.9.	Post Offer Shareholding of Acquirers: • Number • % of Share Capital/Voting Capital	22,01,500* 50.15%*		13,50,100 30.75%	
7.10.	Pre & Post offer Shareholding of the Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	• Number • % of Share Capital/Voting Capital	33,29,900 75.85%	21,88,500* 49.85%*	33,29,900 75.85%	30,39,900 69.25%

**Assuming full acceptance in the Offer.*

8) The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.
9) A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited and also at the Registered Office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated February 06, 2016.

Issued by Manager to the Offer for and on behalf of the Acquirers:

MARK

MARK CORPORATE ADVISORS PRIVATE LIMITED

CIN: U67190MH2008PTC181996

404/1, The Summit Business Bay, Sant Janabai Road (Service Lane), Off W. E. Highway, Vile Parle (East), Mumbai-400 057

Tel. No.:+91 22 2612 3207; **Fax No.:**+91 22 2612 3208

Contact Person: Mr. Manish Gaur

E-mail: openoffer@markcorporateadvisors.com

SEBI Regn. No.: INM000012128

Place : Mumbai

Date : March 18, 2016

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Size: 12(w) x 30(h)